

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated :14th July, 2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Appeal No. 160 of 2010

Western Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

O.E.R.C & Ors.Respondent(s)

Appeal No. 161 of 2010

North Eastern Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

O.E.R.C & Ors.Respondent(s)

Appeal No. 162 of 2010

Southern Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

O.E.R.C & Ors.

Counsel for the Appellant(s): Mr. Hasan Murtaza

**Counsel for the Respondent(s): Mr. Rutwik Panda for R.1
Mr. David for Mr. R.K. Mehta for R.3**

ORDER

Despite time having been granted to the Respondents, they have not filed reply yet. So, as a last chance, time is given to the Respondents to file the reply or Written Submissions on or before 12.08.2011 after serving copy on the other side.

Post the matter on **17.08.2011.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/KS